

2000, have been reported from Dehradun. Fake currency amounting to Rs. 46,600 was recovered in these cases. No such cases has, however, been reported from Chamoli.

(b) The Government of Uttar Pradesh has informed that no incident of use of labourers of Nepali origin by ISI for this purpose has come to its notice.

(c) The Government of Uttar Pradesh has strengthened the intelligence network and instructed the State Police authorities to be alert. The Indo-Nepal Border Police has also been set up to control anti-national activities on the Indo-Nepal Border.

### **Zargar terrorist in Kashmir**

3404. SHRI SATISH CHANDRA SITARAM PRADHAN: Will the Minister of HOME AFFAIRS be pleased to state whether terrorist Zargar who was released in lieu of passengers in the hijacked plan IC 814 of Indian Airlines has arrived in Kashmir.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CH. VIDYASAGAR RAO): So far there is no evidence which could suggest the presence of Mushtaq Ahmed Zargar @ Lat-rum in Jammu-Kashmir.

### **Bomb blast on Delhi-Saharanpur passenger train**

3405. SHRI AMAR SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that most sophisticated explosive device went off on the Delhi-Saharanpur passenger train at old Delhi Railway Station on the 6th January, 2000 and a number of persons were hurt;

(b) if so, the details thereof;

(c) the outcome of enquiry conducted by Government;

(d) whether Government have since traced/identified the culprits involved in this heinous crime, and if so, the details thereof;

(e) the details of compensation given to the persons injured in the said incident; and

(f) what measures have been taken by Government to check such incidents?